

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-07-2024 AT 10:30 AM**

Company Petition IB/13/2022

AND

IA (IBC) 1398/2024 in Company Petition IB/13/2022

u/s. 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Smt. Tottemepudi Kavitha in the matter of
Totem Infrastructure Ltd.

...Respondent

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1398/2024

Orders deferred till 24.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)